

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF CHIRAG WHITE-WATER &
AMUSEMENT RIDES PVT. LTD.**

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Chirag White-Water & Amusement Rides Pvt. Ltd.
2.	Date of incorporation of corporate debtor	30.03.2010
3.	Authority under which corporate debtor is incorporated / registered	RoC-Chandigarh
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U28112PB2010PTC033750
5.	Address of the registered office and principal office (if any) of corporate debtor	Raj Farm, Plot No. 1-2, Village Malakpur, P.O. Hariokalan, Chandigarh Road Khanna, Punjab- 141417
6.	Insolvency commencement date in respect of corporate debtor	31/05/2022
7.	Estimated date of closure of insolvency resolution process	27/11/2022 (180 th day from the commencement of CIRP)
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Deepak Thukral IBBI/IPA-002/IP-N00182/2017-18/10453
9.	Address and e-mail of the interim resolution professional, as registered with the Board	H.NO. 237/1, Sector 44-A, Chandigarh- 160047 Email id: deepakthukral1@gmail.com Mobile: +91 94174 96655
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Ducturus Resolution Professionals Pvt. Ltd, SCO- 818, 1st Floor, NAC, Manimajra, Chandigarh- 160101 Email id: cirpcwwarpl@gmail.com Mobile: +91 94174 96655
11.	Last date for submission of claims	14/06/2022
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Name the class (es)- NA



13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	1. NA 2. NA 3. NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) Web link: https://ibbi.gov.in/home/downloads (b) NA

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of Corporate Insolvency Resolution Process of the M/s Chirag White-Water & Amusement Rides Pvt. Ltd. on 31/05/2022.

The creditors of M/s Chirag White-Water & Amusement Rides Pvt. Ltd., are hereby called upon to submit their claims with proof on or before 14/06/2022 to the Interim Resolution Professional at the address mentioned against entry No. 10.

The Financial Creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [specify class] in Form CA.

The submission of proof of claims should be made in accordance with Chapter IV of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016. The creditors shall submit their claims by filling the applicable claim form (specified below in Note 1) along with documentary proofs:

Note: 1

Form B: for claims by Operational Creditors (except Workmen and employees)

Form C: for Claims by Financial Creditors

Form CA: for Claims by Financial Creditors in a Class

Form D: for Claims by a workman and employee

Form E: for Claims by Authorized Representative of Workmen and Employees

Form F: for Claims by creditors other than financial creditors and operational creditors

All the creditors ("claimants") are requested to kindly mention their contact details in the claim form so that any query regarding the claim can be resolved immediately.

Submission of false or misleading proofs of claim shall attract penalties.



Deepak Thukral

IBBI/IPA-002/IP-N00182/2017-18/10453

Interim Resolution Professional in the matter of
M/s Chirag White Water & Amusement Rides Pvt. Ltd.

Date: 03.06.2022

Place: Chandigarh